

HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR

(Office of the Registrar General at Srinagar)

NOTIFICATION

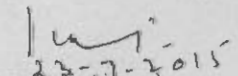
No: 293 Dated: 23/7/2015

In supersession of all previous notifications issued in this regard, fresh applications are hereby invited from Sub-Judges/Civil Judges(Senior Division) **having not less than five years service, as on the date of notification, in the grade of Sub-Judge/Civil Judge(Senior Division)**, for filling up three posts of District Judges in the grade of Rs.51550-1230-58930-1380-63070 by accelerated promotion through limited competitive examination (Jump up Promotion) in accordance with Rule 5(1)(b) read with Rule 7 of the Jammu & Kashmir Higher Judicial Service Rules, 2009 as amended upto date.

Method of Recruitment/Eligibility

1. Limited Competitive Test consisting of two written papers. The first paper regarding questions relating to Laws and Procedure carrying 100 marks, will have a duration of three hours. The second paper carrying 80 marks, will require the candidate to frame and write in a duration of 90 minutes two judgments(each carrying 40 marks) one in a civil matter and the other in a Criminal one.
2. Viva-Voce Examination carrying 20 marks.
3. Selection of candidates shall be made on the basis of commulative grade value obtained in the written Eamination and Viva-Voce Examination.
4. Only the candidates who secure 70% or more marks shall be declared successful. The appointments to the post shall be made on vacancies available for category (b) of Rule 5 on the basis of inter-se merit of successful candidates.

Note: The applications should reach the office of the Registrar General, High Court of J&K, Srinagar on or before 6th August, 2015.


(Kaneez Fatima)
Registrar General

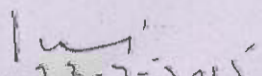
No: 7607-42/AS Dated: 23/7/2015

Copy to the:-

- 1) Principal Secretary to Hon'ble The Chief Justice, High Court of J&K, Srinagar;
- 2) Secretary to Hon'ble Mr. Justice _____

....for information of their Lordships.

- 3) All Principal Distirct & Sessions Judges for circulation amongst all the Sub-Judges working under their control.
- 4) Registrar Judicial, High Court of J&K, Jammu/Srinagar, for information.
- 5) Incharge NIC for uploading on Website.
- 6) Office file.


Registrar General